NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

Appeal No.376/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th December 2017, 10.30 A.M.

Name of the Company		Sadhan Kr. Ghosh-Vs-ROC, WB		
Under Section		252 (3)		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
ARUN KUMAR JALCHAI			DAM Exocon India	Acc ~

COMPANY SECRETARY IN PRACTICE Sadhen Kr- Rhoch 12/12/2017

ORDER

Ld. Pr. CS for the petitioner is present. List it on 13/02/2018.

(Jinan K.R.) Member (J)

(V.P.Singh) Member (J)